

the Houses of Parliament during the current Session and assented to since a report was last made to the House on the 6th December, 1993:—

(i) The Merchant Shipping (Amendment) Bill, 1993.

(ii) The Public Records Bill, 1993.

13.40 hrs.

COMMITTEE ON THE WELFARE
OF SCHEDULED CASTES AND
SCHEDULED TRIBES

**Twenty-Seventh, Thirtieth and
Thirty First Reports**

[*Translation*]

SHRI PARAS RAM BHARDWAJ (Sarangarh): Mr. Speaker, Sir, I beg to present a copy each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

1. Twenty seventh Report on Action Taken by Government on the recommendations contained in the Twelfth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Welfare-Tribal Co-operative Marketing Development Federation of India Limited (TRIFED).

2. Thirtieth Report on Action Taken by Government on the recommendations contained in the Nineteenth Report of the Committee on the Welfare of Scheduled

Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Civil Aviation and Tourism (Department of Civil Aviation)—Reservation for and employment of Scheduled Castes and Scheduled Tribes in National Airports Authority.

3. Thirty first Report on Action taken by Government on the recommendations contained in the Sixth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs-Banking Division)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in Punjab National Bank and credit facilities provided by the Bank to Scheduled Castes and Scheduled Tribes.

13.41 hrs.

COMMITTEE ON PUBLIC
UNDERTAKINGS

(i) **Twenty-fourth, Twenty-fifth, Twenty-sixth, Twenty-seventh, Reports, Minutes and Statements**

[*English*]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings:

(1) Twenty-fourth Report on Social Responsibilities and Public Accountability of Public Undertakings and Minutes of the sittings of the Committee relating thereto.

(2) Twenty-fifth Report on Action Taken by Government on the